

THE HIGH COURT OF MEGHALAYA
AT SHILLONG
OFFICE ORDER

Dated, Shillong the, 8th June, 2026

No.HCM.II/5/2023-Estt/12 : With the approval of the Hon'ble the Chief Justice, High Court of Meghalaya, the engagement of Shri B.S.Thangkhiew (Retd Chief Architect PWD, Buildings) as Consultant (Judicial Infrastructure) on contractual basis is hereby extended for another period of 6(six) months w.e.f 01.07.2026 on the same terms and conditions as indicated in this Registry order No HCM II/5/2023-Estt/579 dated 01.03.2023.


REGISTRAR GENERAL

Memo No.HCM.II/5/2023-Estt/12-A

Dated, Shillong, 8th June, 2026

Copy to :-

1. The Registrar-cum-PPS to the Hon'ble Chief Justice, High Court of Meghalaya, for favour of kind information of the Hon'ble the Chief Justice.
2. The Private Secretary to Hon'ble Mr. Justice H.S.Thangkhiew, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
3. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for his Lordship's information.
4. The Private Secretary to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for his Lordship's information.
5. All District & Sessions Judges, Meghalaya for favour of kind information.
6. The Secretary to the Government of Meghalaya Law (A) Department, Shillong for kind information and necessary action.
7. The Registrar (Admn), High Court of Meghalaya, Shillong for kind information.
8. The Accountant General (A&E), Meghalaya, Shillong for favour of kind information.
9. The Chief Engineer, PWD (Building), Meghalaya, Shillong for favour of kind information.
10. Shri Basan S Thangkhiew for favour of kind information and necessary action.
11. The Joint Registrar (I/C Accounts Section), High Court of Meghalaya, Shillong for kind information and necessary action.
- ✓ 12. The Manager IT, High Court of Meghalaya, with a request to get the same uploaded in the official Website.
13. Office file.


REGISTRAR GENERAL

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9/6/26